The important steps taken by the Government in this regard include:

- (i) The ailing birds are given first aid treatment at the site and are taken to a rescue centre at Kachroda Forest Nursery, Jaipur District.
- (ii) A small rescue centre has also been established at Nawa in Nagaur.
- (iii) So far, 591 live but ailing birds have been rescued from various sites at Sambhar Lake and treated at Kachroda Nursery Rescue Centre.
- (iv) A soft release facility has been set up for release of birds recovered from ailment.
- (v) The Ministry of Environment, Forest and Climate Change is coordinating with State Forest Department, Scientific institutions/organizations and civil society organizations for management of the issue.

Empanelment of Environmental Impact Assessment Consultants

2286. SHRI PARTAP SINGH BAJWA: Will the Minster of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is creating a national list of empanelled Environmental Impact Assessment Consultants who can undertake environmental impact assessment;

(b) whether Government has studied the veracity of environmental impact assessment reports currently being presented;

(c) whether Government is undertaking steps to improve the quality of environmental assessment reporting;

(d) if so, the details thereof, if not, the reasons therefor; and

(e) whether Government has examined the fact that present system of consultants leads to a conflict of interest and whether the conflict of interest has any impact on the quality of the reports?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The Ministry has prepared a scheme for accreditation of consultants for conducting Environment Impact Assessment (EIA) Studies through an independent organization National Accreditation Board for Education and Training under Quality Council of India (QCI-NABET). The scheme ensures the selection of eligible organisations and functional area experts, EIA coordinators who can carry out EIA studies. At present, 165 Consultant Organizations have been accredited under this Scheme.

(b) to (d) The EIA study reports are examined and appraised by the sector specific Expert Appraisal Committees (EAC) constituted by the Ministry under Environment Impact Assessment Notification, 2006. The EACs comprise of professionals and experts with expertise and experience in diverse fields. The EAC ensures the veracity of the environmental impact assessment reports and suggests suitable mitigation measures. In case of plagiarism and false data presentation in the EIA reports, EAC recommends the Ministry to take action against the Consultants. The Ministry has a stringent mechanism to deal with such cases such as issuing show-cause notice, seeking corrective action plan, withholding the accreditation certificate and debarring the consultants from conducting EIA studies.

(e) The present Scheme ensures the quality of EIA reports generated through Consultants and that there is no conflict of interest involved as these Consultant Organisations are required to follow the Quality Management System under ISO 9001 standards. Further, Accreditation Certificate to the Consultant Organisations is renewed every three years, only after conducting re-assessment Audit by NABET. In addition, surveillance audit is conducted after 18 months from the date of accreditation to evaluate the quality and performance of the Consultants.

Adaptation and mitigation of climate change

2287. PROF. M. V. RAJEEV GOWDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the estimated costs of adaptation and mitigation of climate change to be incurred by the country to meet the 2 degree Celsius target under the 2015 Paris Agreement until 2030;

(b) the sources and amount of funding identified by Government, including direct finance, private investment and foreign assistance, to meet these costs;

(c) the list of Centrally sponsored schemes and Central sector schemes that have climate change components; and